

# THE HIGH COURT OF MEGHALAYA

## SHILLONG

### NOTIFICATION

Dated 26<sup>th</sup>, February, 2021

**No. HCM.II/184/2015-Estt/648:** In view of administrative exigency and for better administration of justice, Hon'ble the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (5) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Judicial Officers as under:

Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/Vacant
1.	Shri. Chisak G. Momin, <b>Grade-II</b>	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, West Khasi Hills District & South West Khasi Hills District.	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, East Garo Hills, Williamnagar.	Smti. Evalene Shabong, transferred as Chief Judicial Magistrate cum Secretary, District Legal Services Authority, South West Khasi Hills District, Mawkyrwat.
2.	Smti. Evalene Shabong, <b>Grade-II</b>	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar.	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, South West Khasi Hills District, Mawkyrwat.	Shri. Chisak G. Momin, transferred as Chief Judicial Magistrate cum Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar.
3	Smti. Anjeline M Pariat. <b>Grade II</b>	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, West Garo Hills District and South West Garo Hills District.	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, West Khasi Hills District, Nongstoin.	Shri. Chisak G. Momin, transferred as Chief Judicial Magistrate cum Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar.
4.	Smti. Monica K. Lyngdoh <b>Grade-II</b>	Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh.	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, West Garo Hills District, Tura.	Smti. Anjeline M Pariat, transferred as Chief Judicial Magistrate cum Secretary, District Legal Services Authority, West Khasi Hills District, Nongstoin.

5.	Smti. Nausica M. Sangma.  <b>Grade-II</b>	Full-time Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai.	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, South West Garo Hills District, Ampati.	Smt. Anjeline M. Pariat, transferred as Chief Judicial Magistrate cum Secretary, District Legal Services Authority, West Khasi Hills District, Nongstoin.
6.	Smti. Natalie I. Dkhar,  <b>Grade-II</b>	Full-time Secretary, District Legal Services Authority, Ri-Bhoi District, Nongpoh.	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, Ri-Bhoi District, Nongpoh.	Smti. Monica.K Lyngdoh, transferred as Chief Judicial Magistrate cum Secretary, District Legal Services Authority, West Garo Hills District, Tura.
7.	Smti. Sneha P. D. Sangma.  <b>Grade-III</b>	Judicial Magistrate First Class, West Jaintia Hills District, Jowai.	Judicial Magistrate First Class, North Garo Hills District, Resubelpara who shall also function as Principal Magistrate, JJB, North Garo Hills District, Resubelpara.	Miss Bandarisha Kharlukhi, transferred as Judicial Magistrate First Class, , West Jaintia Hills District, Jowai.
8.	Miss Bandarisha Kharlukhi,  <b>Grade-III</b>	Judicial Magistrate First Class, North Garo Hills District, Resubelpara.	Judicial Magistrate First Class, West Jaintia Hills District, Jowai who shall also function as Principal Magistrate, JJB, West Jaintia Hills District, Jowai.	Smt. Sneha P.D. Sangma, transferred as Judicial Magistrate First Class, North Garo Hills District, Resubelpara.
9.	Miss Ishana R. Marak.  <b>Grade-III</b>	Judicial Magistrate First Class, East Khasi Hills District, Shillong.	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh who shall also function as Principal Magistrate, JJB, Ri-Bhoi District, Nongpoh.	Miss Gabriella Simre. D. Sangma. transferred as Judicial Magistrate First Class, West Khasi Hills District including Mairang Sub-Division.
10.	Shri. Don Kitbor Koshy Mihsil.  <b>Grade-III</b>	Judicial Magistrate First Class, East Garo Hills District, Williamnagar.	Judicial Magistrate First Class ,East Khasi Hills District, Shillong.	Miss Ishana R. Marak, transferred as Judicial Magistrate First Class, Ri Bhoi District, Nongpoh.
11.	Shri. L. Mac Mewan Ammiel Rymbai.  <b>Grade-III</b>	Judicial Magistrate, West Khasi Hills District & South West Khasi Hills District	Judicial Magistrate First Class, South West Garo Hills, District, Ampati.	Miss Vanessa N. Sangma, transferred as Judicial Magistrate First Class, East Garo Hills District, Williamnagar.



12.	Miss Vanessa N. Sangma.  <b>Grade-III</b>	Judicial Magistrate First Class, South West Garo Hills, District, Ampati.	Judicial Magistrate First Class, East Garo Hills District, Williamnagar.	Shri. Don Kitbor Koshy Mihsil, transferred as Judicial Magistrate First Class, East Khasi Hills District, Shillong.
13.	Miss Gabriella Simre D. Sangma.  <b>Grade-III</b>	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin including Mairang Sub- Division.	Shri. L. Mac Mewan Ammiel Rymbai transferred as Judicial Magistrate First Class, South West Garo Hills, District, Ampati.

- N.B. - Smt. D.M.K.S. Shadap, Judicial Magistrate First Class, East Khasi Hills District shall also function as Principal Magistrate, JJB, East Khasi Hills District, Shillong vice Miss I.R. Marak, transferred to Ri Bhoi District.**
- **Miss I. Lyngkhai, Judicial Magistrate First Class, South West Khasi Hills District is relieved of her additional duties as Judicial Magistrate First Class, West Khasi Hills District but shall continue to function as Principal Magistrate, West Khasi Hills District and South West Khasi Hills District.**
  - **Shri J.A. Marak is relieved as Principal Magistrate, JJB, Ri Bhoi District, Nongpoh.**

The aforesaid Judicial Officers shall take charge on or before the **8<sup>th</sup> March, 2021.**

**By order,**

**REGISTRAR (JUDICIAL SERVICE)**

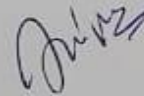
**Memo No. HCM.II/184/2015-Estt/648-A**

**Dated Shillong 26<sup>th</sup> February 2021**

**Copy to: -**

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice Ranjit V More, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice W Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. P.A. to Registrar General, High Court of Meghalaya, Shillong.
6. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
7. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Tura/ Ampati/ Williamnagar/ Mawkyrwat/ Khliehriat/Resubelpara/Baghmara.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Director, Meghalaya State Judicial Academy, Shillong.

10. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
11. All concerned Judicial Officers.
12. The Accountant General (A&E), Shillong for information and necessary action.
13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
14. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Tura/ Ampati/ Williamnagar/ Mawkyrwat/ Resubelpara for information and necessary action.
- ✓ 15. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
16. Office File.



**REGISTRAR (JUDICIAL SERVICE)**